4. However, whether it is proper for a Government, which has tendered its resignation, to make gubernatorial appointments or confer awards is a different question. Legality and propriety are not synonymous.

Firing by Pakistan during Defence Minister's visit

*118. SHRI NARENDRA MOHAN: Will the Minister of DEFENCE be pleased to State:

(a) whether it is a fact that Pakistani troops opened heavy fire at Siachen Glacier on 29th of April, 1998, when he landed there on that day;

(b) if so, whether it is not a failure of our military intelligence especially when similar incidents of firing had happened when the former Defence Minister had visited that area in September, 1997;

(c) whether this firing by Pakistani Army was retaliated and what weere the casualties, if any, on both sides of the border; and

(d) whether this type of threat perception was taken into consideration when his tour to that are was planned?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (d) Pakistani troops resorted to unprovoked firing on some of the posts of Siachen sector on 29 April 1998.

Firing by Pakistani troops in Siachen sector on 29 April 1998 and in September 1997 during the visits of Raksha Mantri cannot be attributed as intelligence failure since unprovoked firing by Pakistan in Siachen sector is a regular phenomenon and has been continuing for many years.

Appropriate response is given by our troops to such unprovoked firing, taking due care that the incidents remain localised and our casualty is minimal. One of our soldiers was killed m this sector due to Pakistani firing on 29 April, 1998. Casualties on Pakistani side are not known; it can, at best, be estimates based on guess work.

All aspects are taken into consideration when visits of WIPs/VIPs are planned to these areas.

Warships with Indian Navy

*119. SHRIMATI JAYAPRADA NAHATA: Will the Minister of DEFENCE be pleased to state:

(a) what was the number of warships in the Indian Navy in 1995; and

(b) the number of warships it will be left with by the year 2000?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) In 1995, Indian Navy had 136 warships of all categories.

(b) Divulging the future force levels of Indian Navy will not be in the interest of National security.

वयोवद्ध नागरिकों को पेंशन दिया जाना

*120. श्री रामजीलाल : क्या ग्रामीण क्षेत्र और रोजगार मंत्री 28 नवंबर, 1996 को राज्य सभा में अतारांकित प्रश्न 714 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि सरकार द्वारा यह सुनिश्चित करने के लिए क्या कदम उठाए जा रहे हैं कि भविष्य में वयोवद्ध नागरिकों को पेंशन प्राप्त करने में कोई कठिनाई न हो ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबा गौड़ा पाटिल) : गरीब वर्ग के बूढ़े तथा कमजोर लोगों द्वारा झेली जाने वाली कठिनाइयों पर विचार करते हुए भारत सरकार ने राष्ट्रीय सामाजिक सहायता कार्यक्रम की शुरुआत की ।

राष्ट्रीय सामाजिक सहायता कार्यक्रम 15 अगस्त, 1995 से लागू हुआ राष्ट्रीय वृद्धावस्था पेंशन योजना के तहत वृद्धावस्था पेंशन 65 वर्ष या इससे अधिक उम्र के वृद्ध दीन-हीन लोगों को दी जाती है न कि सभी वृद्ध नागरिकों को।

केन्द्रीय सहायता का दावा करने के उद्देश्य से वृद्धावस्था पेंशन की राशि 75 रुपये प्रतिमाह है । राज्य/संघ राज्य क्षेत्र की सरकारें अतिरिक्त सहायता देने के लिए स्वतंत्र है जो वास्तव में दी जा रही है । केन्द्रीय सहायता का दावा करने के उद्देश्य से वृद्धावस्था पेंशन भोगियों की कुल संख्या की राज्यवार अधिकतम संख्या का निर्धारण भारत सरकार द्वारा किया जाता है । यह सीमा निर्धारण बहुत से मानदण्डों जैसे जनसंख्या, गरीबी अनुपात, कुल जनसंख्या की तुलना में विशिष्ट आयु वर्ग के लोगों के अनुपात आदि के आधार पर किया जाता है । राज्यों/संघ राज्य क्षेत्रों के मुख्य सचिवों, नोडल सचिवों तथा अधिकारियों की बैठकों, क्षेत्र अधिकारियों के राज्य/जिलें के दौरों के माध्यम से तथा मुख्य मंत्रियों/मुख्य सचिवों को पत्र लिखकर सरकार लगातार कार्यक्रम के कार्यान्वयन की निगरानी करती रही है। इसके अतिरिक्त राज्य सरकारों से यह सुनिश्चित करने के लिए अनुरोध किया गया है कि:

(2) आवेदन पत्र क्षेत्रीय भाषाओं में व्यापक रुप से उपलब्ध हों।

(3) आवेदनों का सत्यापन शिघ्र हो ।

(4) योजना के तहत स्विकृति में शिघ्रता की जाए।

(5) वितरण में विलम्ब न हो ।

(6) निर्धारित प्रक्रिया को सरल बनाया जाए और

(7) जहां तक संभव हो स्वीकृति प्रदान करने वाले अधिकारी लाभार्थियों के निकट सम्पर्क में रहे।

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Shortage of Pilots in IAF

734. SHRI SANJAY DALMIA: Will the Minister of DEFENCE be pleased to state:

(a) whether there is shortage of pilots in the Indian Air Force with majority of vacancies in the combat wing; and

(b) if so, the steps Government propose to take to tackle the situation and ensure that there is no adverse effect on the combat preparedness of the IAF during any conflict?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Efforts in the form of sustained publicity ,1 recruitment drive are on to attract talented forth to join the IAF. Steady improved intakes and increased strength are expected to effectively tackle any adverse effect.

Impact of Nuclear Tests

735. SHRI PARAG CHALIHA: Will the nister of DEFENCE be pleased to state the .vnpact of Nuclear Tests held recently on the defence preparedness of the country?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): The underground nuclear tests carried out by India on May 11 and 13, 199S will enhance India's defence

preparedness by helping to create an effective deterrent against the use or threat of use of weapons of mass destruction against India.

चीन और पाकिस्तान के कब्जे में भारतीय भू-भाग

736. श्री जर्नादन यादव : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय भारत का कितना भू-भाग चीन और पाकिस्तान के कब्जे में है;

(ख) क्या चीन और पाकिस्तान ने उन भू-भागों पर सड़क निर्माण का कार्य आरम्भ कर दिया है; और

(ग) यदि हां, तो सरकार द्वारा इन भू-भागों को वापस लेने के लिए क्या कदम उठाए जा रहे है

रक्षा मंत्री (श्री जॉर्ज फर्नान्डीज़) : (क) जम्मू और कश्मीर में भारत का 38,000 वर्ग कि.मी. भू-भाग चीन के कब्जे में है । जम्मू और कश्मीर में भारतीय भू-भाग का 78,114 वर्ग कि.मी. क्षेत्र गैर-कानूनी रुप से पाकिस्तान के कब्जे में है । इसके अतिरिक्त पाकिस्तान ने भारतीय भू-भाग का 5180 वर्ग कि.मी. क्षेत्र गैर-कानूनी रुप से चीन को सौप दिया है ।

(ख) अक्साई चिन में पश्चिम राजमार्ग (लदाख से मुख्य चीन को जोड़ने वाला और कारोकोरम राजमार्ग (खंजेरब पास से होते हुए पश्चिमी तिब्बत को पाकिस्तान अधिकृत कश्मीर से जोड़ने वाला) बनवाया गया है।

(ग) इस मामले को सुलझाने के लिए दोनों देशों से द्विपक्षीय बातचीत जारी है

Health care for Ordnance workers

737. SHRI SATISH PRADHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that proper health care is not taken of the Ordnance workers, working in Bullet and Electroplating divisions;

(b) whether it is a fact that a demand long due for Change Room and Eating Room has not been fulfilled at Khadki Ammunition Factory;

(c) whether it is a fact that periodical medical check-up is not conducted resulting in high percentage of absentees; and

(d) whether it is also a fact that competent medical officers are not employed at Occupational Health Centres; if so, the reasons therefor?